

GOVERNMENT OF ANDHRA PRADESH
ABSTRACT

HM&FW Department – COVID-19 –Conducting COVID Tests at NABL& ICMR Approved Private Labs–Fixation of Rate for conducting COVID-19 Test in Private NABL & ICMR approved Labs – Permission Accorded- Orders –Issued.

HEALTH, MEDICAL &FAMILY WELFARE (B2) DEPARTMENT

G.O.RT.No. 296

Dated: 12-06-2020.
Read the following:

1. Notification F.No. Z28015/23/2020.
2. Letter Do.No.ECD/COVID-19/MISC./2020, from ICMR, Dt:25.05.2020
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ORDER:

Whereas the ICMR in the references read above, has issued advisories and application for Govt./Private NABL Labs to apply to the ICMR for conducting COVID-19 tests and also advised the respective State Governments to fix rate for COVID testing for the Private NABL and ICMR approved Labs.

2. In view of the large number of foreign returnees, other migrants to the State, the Government is hereby encouraging the Private NABL Labs to apply for ICMR for getting recognized for conducting COVID-19 tests. Interested Private Labs shall submit their proposals to the mail Id: "**ceoap@ysraarogyasri.ap.gov.in & ap_c405@ysraarogyasri.ap.gov.in**".

3. Further, all the Private NABL & ICMR approved Labs are directed to submit their details to the Government and start conducting COVID tests only after obtaining permission from the Government.

4. Further, the above said Managements of Private NABL & ICMR approved Labs should appoint a Nodal officer from their side and submit their details to the Government, and they should accept the samples sent by the Government as and when required and should update the results of the COVID testing (both Govt. Samples & Private individual samples) in both ICMR and State Portals on daily basis without fail.

5. As per the advisory of the ICMR vide reference 2nd read above, the Government hereby fix the following rates for COVID-19 testing for both Government samples and also for Private samples, in the ICMR approved Private NABL Labs:

For Confirmatory Test:

S.No	Category	Rate – Per Each Sample
1.	For Samples sent by the Government (including pooled samples*)	Rs. 2,400/-
2.	Individuals approaching ICMR approved NABL labs for COVID testing.	Rs. 2,900/- Including all charges (Test cost + VTM +PPE)

(*One pool sample consists of 5 individual samples, if any pool is found to be positive , the same batch has to be tested individually, and payment will given treating them as individual samples, apart from payment to pooled sample.)

(Contd...)

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6. The rates prescribed above shall not applicable to private labs, with whom there is separate agreement with Government. And the rates confined in the table are subject to change, as and when State Government revises.

7. All the Private NABL & ICMR approved Labs are instructed that, information of the patients should be maintained with utmost confidentiality. All the Private COVID-19 testing Labs must preserve the RTPCR machine generated data and graphs for future verification by the State Government and they must enter the sample data and result data in both the State Portal and ICMR Portal. The above Hospitals/Institutes/Labs are also instructed to display the rates in visible manner.

8. All the Private NABL & ICMR approved Labs, in the State are directed to follow the above guidelines scrupulously.

9. All the DM&HOs in the State shall monitor the above Labs closely, enforce the rates strictly by giving wide publicity on the issue of conducting of COVID-19 tests by the Private NABL & ICMR approved Labs in the State.

(BY ORDER AND IN THE NAME OF THE GOVERNOR OF ANDHRA PRADESH)

**Dr.K.S.JAWAHAR REDDY
SPECIAL CHIEF SECREATRY TO GOVERNMENT**

To

The CEO, Dr YSRAHCT& State Nodal Officer for Labs COVID – 19.

Copy to

The Commissioner, Health & Family welfare, Govt. of AP.

The Director of Public Health, A.P., Vijayawada.

The Director of Medical Education, A.P., Vijayawada.

All District Collectors in the State.

OSD to Dy. C.M.(H,FW&ME).

P.S. to Spl. Chief Secretary to HM&FW Department.

SC/SF.

//FORWARDED : : BY ORDER//

SECTION OFFICER